of Tribal Population of Exploitation Bihar

- *661. SHRI HARI NATH MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether an organised racket is involved in exploitation of tribal populace in Bihar particularly immoral trafficking in Adivasi women:
- (b) whether youngmen and women are lured away with offers of lucrative jobs by this racket and later on women are exploited and sent brothels; and
- (c) the remedial measures taken to put an end to this sort of exploitation unearth and of tribals and also to suitably punish this racket?

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Government have received some reports regarding exploitation

- of tribal migrant labourers of Bihar by unscrupulous contractors.
- (b) The modus operandi of the reported unscrupulous contractors is initial offer of high wages and other facilities which are denied to the labourers at a later date.
- (c) On receipt of information about such cases, the State Government has been taking prompt action for rescue of labourers in distress. The Central Government has passed The Inter-State Migrant Workmen Regulation of Employment and Conditions Service Act, 1979, although thereof are to be promulgated soon. The Act provides for registration establishments employing inter-State migrant workmen, licensing of contractors, their duties and their obligations, regulating wages, welfare and other facilities to be provided to inter-State workmen as well as penal section for contravention of its provisions. Further, the inspecting staff appointed as per the Act have been empowered to unearth violations the provisions of the Act.

Letter of Intent for Manufacture of A. C. Pressure Pipes in Kerala

- *662. SHRI A. NEELALOHITHA-DASAN: Will the Minister of INDUS-TRY be pleased to state:
- (a) whether Government of India have received a proposal from State Government of Kerala regarding the letter of intent for an industrial unit to manufacture A. C. Pressure Pipes in Kerala;
- (b) if so, what action has been taken by Government of India in this respect; and
- (c) what is the reason for this delay in giving the letter of intent?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY THE (SHRI CHARANJIT CHANANA): (a) Yes, Sir. Messrs Kerala Premo Pipe Factory Ltd., Quilon, Kerala, a company fully owned by Government of Kerala had made such an application.

(b) and (c), It was indicated to the applicant that since adequate capacity has already been licensed/ approved in this line of manufacture to meet the demand upto 1983-84, prima-facie case for issue of a licence did not exist. The applicant submitted a representation requesting reconsideration of the matter. The representation of the applicant and those of similar other applicants are being examined

राजस्थान में शालाबाड़ मैं जिला उद्योग देन्द्र की

- चतुर्भुज: क्या 664. भी निम्नलिखित जानकारी दर्शाने वाला एक विवरण सम्रा पटल पर रखने की कृपा करेंगे कि:
- (क) राजस्थान के झालाबाड मख्यालय में जिला उचीग केन्द्र की स्थापना कब की गई थी और इसने काम कब आरम्भ किया ;